

13.	वे परिस्थितियाँ जिनमें भर्ती के लिए संघ लोक सेवा आयोग का परामर्श लिया जाना है।	:	लागू नहीं
-----	--	---	-----------

राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल के आदेश से और उनके नाम पर,
संजीव खिरवार, प्रधान सचिव (पर्या0 एवं वन)

DEPARTMENT OF FORESTS AND WILDLIFE

NOTIFICATION

Delhi, the 7th April, 2021

No. F. 1(25)/DCF(HQ)/Estt./RR-SCD/2019/340.—In exercise of the powers conferred by the proviso of Article 309 of the Constitution of India, read with the Notification No. 27/59-Him (i) dated 13th July, 1959 of the Government of India, Ministry of Home Affairs, the Lt. Governor of National Capital Territory of Delhi is pleased to make the Recruitment Rules for the posts of Staff Car Driver – Grade-I, Staff Car Driver – Grade-II and Staff Car Driver – Ordinary Grade, Group ‘C’ posts (Non-Gazetted, Non-Ministerial) in the Department of Forests and Wildlife, Government of National Capital Territory of Delhi, namely:

- Short Title and commencement.**— (i) These Rules may be called The Department of Forests and Wildlife Staff Car Driver – Grade-I, Staff Car Driver – Grade-II and Staff Car Driver – Ordinary Grade, Recruitment Rules 2021.
(ii) They shall come into effect on the date of their publication in the Official Gazette of Delhi.
- No. of Posts, Classification and Pay Level in the Matrix.**—The number of posts, its classification, pay band and the Level in the Pay Matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedules annexed to these Rules.
- Method of Recruitment, Age Limit, and other Qualifications etc.** —The method of recruitment, age limit, qualification and other matters relating to the said post shall be as specified in columns number (5) to (13) of the said Schedule annexed to these Rules.
- Disqualification.**— No person,
(a) Who has entered into or contracted a marriage with a person having a spouse, or
(b) Who, having a spouse living, has entered into or contracted a marriage with any person,
shall be eligible for the said post:
Provided that the Government may, if satisfied that such marriage is permissible under the personal law applicable to such persons and the other party to the marriage and that there are other grounds for doing so, exempt any person from the operation of this Rule.
- Power to relax.**—Where the Government of National Territory is of the opinion that it is necessary or expedient to do so, he may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.
- Saving.**—Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Government of National Capital Territory of Delhi from time to time in this regard.

SCHEDULE-I

(1)	Name of the Post	Staff Car Driver- Grade I
(2)	No. of Posts	03 * (2021) *Subject to variation dependent on workload.
(3)	Classification	General Central Service Group ‘C’ Non-Gazetted, Non-Ministerial
(4)	Level in the Pay Matrix	Level-5 Rs. 29200-92300

(5)	Whether Selection or Non-Selection Post	Non-Selection
(6)	Age limit for direct recruitment	Not Applicable
(7)	Educational and other qualification for direct recruits	Not Applicable
(8)	Whether age and education qualification prescribed for direct recruits will apply in the case of promotion	Not Applicable
(9)	Period of Probation	Not Applicable
(10)	Method of recruitment : By direct recruitment or by promotion or by deputation/transfer and percentage of vacancies to be filled by various methods	By Promotion
(11)	In case of recruitment by Promotion/deputation/absorption, grade from which promotion/deputation/absorption to be made	Promotion: Staff Car Driver-II in the pay scale of Rs. 25500-81100 in Level-4 with six years of regular service in the grade or with a combined service of fifteen years in Staff Car Driver Grade-II and Staff Car Driver (Ordinary Grade); and have passed the trade test, specified by the Government.
(12)	If a DPC exists, what is its composition	Group 'C' DPC for considering promotion 1. Pr. Secretary/ Secretary(Labour) – Chairperson 2. Head of the Department Concerned – Member 3. Dy. Secretary(Services) – Member
(13)	Circumstances in which UPSC is to be consulted in making recruitments	Not applicable

SCHEDULE-II

(1)	Name of the Post	Staff Car Driver (Grade-II)
(2)	No. of Posts	02 * (2021) *Subject to variation dependent on workload.
(3)	Classification	General Central Service Group 'C' Non-Gazetted, Non-Ministerial
(4)	Level in the Pay Matrix	Level-4 Rs. 25500-81100
(5)	Whether Selection or Non-Selection Post	Non-Selection
(6)	Age limit for direct recruitment	Not Applicable
(7)	Educational and other qualification for direct recruits	Not Applicable
(8)	Whether age and education qualification prescribed for direct recruits will apply in the case of promotion	Not Applicable
(9)	Period of Probation	Not Applicable
(10)	Method of recruitment : By direct recruitment or by promotion or by deputation / transfer and percentage of vacancies to be filled by various methods	By Promotion
(11)	In case of recruitment by Promotion/deputation/absorption, grade from which promotion/deputation/absorption to be made	Promotion: Staff Car Driver (Ordinary Grade) in Level-2 (Rs. 19900-63200/-) with nine years of regular service in the grade and have passed the trade test, specified by the Government.
(12)	If a DPC exists, what is its composition	Group 'C' DPC for considering promotion 1. Pr. Secretary/ Secretary(Labour) – Chairperson

		2. Head of the Department Concerned – Member 3. Dy. Secretary(Services) – Member
(13)	Circumstances in which UPSC is to be consulted in making recruitments	Not Applicable

SCHEDULE-III

(1)	Name of the Post	Staff Car Driver (Ordinary Grade)
(2)	No. of Post	02 * (2021) *Subject to variation dependent on workload.
(3)	Classification	General Central Service Group ‘C’ Non-Gazetted, Non-Ministerial
(4)	Level in the Pay Matrix	Level-2 Rs. 19900-63200
(5)	Whether Selection or Non-Selection Post	Not applicable
(6)	Age limit for direct recruitment	18-25 years* (Relaxable for Government Servants upto forty years in accordance with the instructions or orders issued by the Central Government). Note: The crucial date for determining the age limit shall be the closing date for receipt of applications from the candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Ladakh Division of Jammu and Kashmir State, Lahual and Spiti District and Pangi Sub-Division of Chamba District of Himachal Pradesh, Andaman and Nicobar Islands or Lakshadweep). *If the direct recruitment is to be made by direct open competitive examination, the age limit would be 18-27 years.
(7)	Educational and other qualification for direct recruits	Essential: (i) Possession of a valid driving license for Motor Car; (ii) Knowledge of motor mechanism (the candidate should be able to remove minor-defects in vehicle); (iii) Experience of driving a motor car for at least three years; and (iv) Pass in 10 th standard. Desirable: Three years’ service as Home Guard/ Civil Volunteers. Note-1: The qualification regarding experience is relaxable at the discretion of the Competent Authority. Note-2: The qualification regarding experience is relaxable at the discretion of the Competent Authority in the case of candidates belonging to the Scheduled Caste or Scheduled Tribe, if at any stage of selection, the competent authority is of the opinion that the sufficient number of candidates with requisite experience is not

		likely to be available to fill up the vacancy reserved for them.
(8)	Whether age and education qualification prescribed for direct recruits will apply in the case of promotion	Not Applicable
(9)	Period of Probation	Two years for direct recruits.
(10)	Method of recruitment : By direct recruitment or by promotion or by deputation / absorption and percentage of vacancies to be filled by various methods	Promotion failing which by direct recruitment.
(11)	In case of recruitment by Promotion/deputation/absorption, grades from which Promotion/Deputation/Absorption to be made	Promotion: From amongst the regular Group 'C' employees in Level-1 (Rs. 18000-56900 of Pay Matrix, in the Department of Forests and Wildlife, Government of National Capital Territory of Delhi, having license of Light Motor Vehicle in the office in which the vacancy arises subject to passing a skill test to be conducted by Transport Department, Government of National Capital Territory of Delhi.
(12)	If a DPC exists, what is its composition	Group 'C' DPC (for considering promotion) 1. Pr. Secretary/ Secretary(Labour) – Chairperson 2. Head of the Department Concerned – Member 3. Dy. Secretary(Services) – Member
(13)	Circumstances in which Union Public Service Commission is to be consulted in making recruitments	Not applicable

By Order and in the Name of Lt. Governor
of National Capital Territory of Delhi,
SANJEEV KHIRWAR, Pr. Secy. (E&F)